

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Tamil Nadu Co-Operative Societies (Fifth Amendment) Act, 2012

46 of 2012

[15 November 2012]

CONTENTS

- 1. Short title and commencement
- 2. Amendment of section 89

Tamil Nadu Co-Operative Societies (Fifth Amendment) Act, 2012

46 of 2012

[15 November 2012]

An Act further to amend the Tamil Nadu Co-operative Societies Act, 1983.

Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-third Year of the Republic of India as follows:--

1. Short title and commencement :-

- (1) This Act may be called the Tamil Nadu Co-operative Societies (Fifth Amendment) Act, 2012.
- (2) It shall come into force at once.

2. Amendment of section 89 :-

In section 89 of the Tamil Nadu Co-operative Societies Act, 1983(Tamil Nadu Act 30 of 1983), in the proviso to sub-section (1), for the expression "eleven years and six months", the expression "eleven years, eight months and twenty days" shall be substituted.